1025

ब्रिटिश उद्योग संघ की छात्रप्रतियां

५३. श्री राम सहाय : क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय के १६५६-५७ के प्रतिवेदन के पृष्ठ ७१ को देखेंगे श्रौर यह बताने की कृषा करेगे कि :

- (क) ब्रिटिश उद्योग संघ द्वारा १६५६— ५७ के लिये ब्रिटिश उद्योगों में इंजीनियरिंग की विभिन्न शाखाओं में प्रशिक्षण देने के प्रस्ताव के अनुसार जो पांच उम्मीदवार भारत से जाना शेष थे क्या वह इंगलैण्ड जा चुके हैं; श्रौर
- (स्र) उनके नाम क्या है और वह कहां कहां के हैं ?

†[Federation of British Industries Scholarships

- 53. SHRI RAM SAHAI: Will the Minister of Education and Scientific Research be pleased to refer to page 71 of the Report of the Ministry of Education and Scientific Research for 1956-57 and state:
- (a) whether the five candidates remaining to be sent from India for training in various branches of engineering in the British Industries in pursuance of the offer of scholarships made by the Federation of British Industries during 1956-57 have since gone to the United Kingdom; and
- (b) what are their names and which places they belong to?]

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय के राज्य मंत्री (डा॰ के॰ एल॰ श्रीमाली) : (क) जी, नहीं ।

(स) प्रश्न नही उठता

†[] English translation.

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (Dr. K. L. SHRIMALI): (a) No, Sir.

(b) Does not arise.]

FELLOWSHIPS FOR THE TRAINING OF TEACHERS FOR TECHNICAL INSTITUTIONS

- 54. MOULANA M. FARUQI: Will the Minister of Education and Scientific Research be pleased to state:
- (a) whether Government have recently instituted some senior and junior fellowships for the training of teachers for technical institutions at certain selected centres; and
- (b) if so, how many (i) senior and (ii) junior fellowships have been instituted?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MOULANA ABUL KALAM AZAD): (a) and (b). Not yet, but the matter is under consideration.

PAPERS LAID ON THE TABLE

Notification publishing Lok Sahayak Sena Rules, 1957

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): Sir, I beg to lay on the Table, under sub-section (3) of section 11 of the Lok Sahayak Sena Act, 1956, a copy of the Ministry of Defence Notification S.R.O. No. 385, dated the 21st October, 1957, publishing the Lok Sahayak Sena Rules, 1957. [Placed in Library. See No. LT-400/57.]

Notification publishing Customs Duties Drawback (Galvanised Iron Wire Products) Rules, 1957

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under subsection (4) of section 43B of the Sea